164

Until the engine is tested proved and certified it is proposed to prove the LCA design with a proven interim engine which is improved.

(b) The General Electric F-404 engine from United States has been selected as the interim power plant based on techno-economic consideration cf the available options.

# Indigenous design capabilities for production of LCA

#### 2305. SHRI BHAGATRAM MANHAR;

## SHRI BIR BHADRA PRATAP SINGH;

Will the PRIME MINISTER be pleased to state:

(a) whether Government have decided to develop indigenous design capabilities for the production of light Combat Aircraft (LCA) which Government propose to manufactured, so as to meet the future air defence requirements of the country-rather than base it on a licenced programme; and

(b) if so, what are the broad details of the measure being taken to develop indigenous capabilities in various sophisticated fields of the aircraft design and production to meet the requirements of the new generation of aircraft, like the LCA?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH); (a) Yes, Sir.

(b) Efforts are being made to undate indigenous capabilities in design and manufacture of composite materials, fly-by-wire flight control system, advance avionic systems etc. Indigenous programmes are under progress for development of GTX Gas Turbine Engine, Multi-mode radar and special alloys for aeroframe and aero-engine applications. Development of electronics avionics, etc,

2 06. SHRI BHAGATRAM MAN HAR: SHRI BIR BHADRA PRA TAP SINGH-Will the PRIME MINISTER be plea sed to state;

to Questions

(a) whether it is a fact that electronics avionies lasers and fly-bywire aircraft play a major role in modern warfare; and

(b) if so, what are the broad details of progress being made by India in the said fields so as to ensure that our defence apparatus is equipped with the latest equipment?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RE-SEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) Yes, Sir.

(b) The Scientific & technological activities of DRDO cover a variety of disciplines. These efforts are continuously directed towards progressive self relience. State-of-art equipment/weapon systems' to the areas of radars, communication network, laser systems and other sophisticated electronic systems have been developed and are now under production. A project on Light Combat Aircraft has been taken which would incorporate advanced system like fly-by-wire fire control sys-tems, full-authority digital electronic con- trol system, advanced materials and technological progress.

## Number of dacoities, robberies in each zone

### 2307. SHRI T. R. BALU:

## SHRI V. GOPALSAMY.

Will the Minister of HOME AFFIRAS be pleased to state;

(a) the number of dacoities, train robberies, murders, etc. which took place in each zone during the last three years, -, year-wise;

(b) whether there had been an increase in these incidents and if so, the reasons therefore;

(c) whether there is any proposal to attach RPF post in each Superfast Ex press to prevent chain pulling, attack on passengers, dacoities, etc.; and

(d) what steps are being taken to im prove security arrangements in the rail ways?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND\* IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) Maintenance of law and order including control of crime on the Railways is the responsibility of the Government Railway Police which under is States|Governments|Union Territory Administrations. Information is maintained by State Governments State-wise and not zonewise.

(c) Govt. Railway Police provides escort on fast/Superfast Mail/Express trains according to local conditions and requirements. Railway protection Force also assists Govt. Railway Police in this task.

(d) Strength of GoTt. Railway Police has recently been increased to make it more effective.

Acts enacted by parliament for safeguarding *the* safety and security of the country

2308. SHRIMATI KANAK MUKHER-JEE: WW the Minister of HOME AFFAIRS be pleased to state what are the particulars of the Acts enacted to-date. since 1980 which were connected with safeguarding of the safety and security of the country including Act or Acts relating to the maintenance of essential services?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINI STRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): The following Acts have been enacted since 1980, *inter-alia* in the interest of safety and security of the country and for maintenance of essen tial services: \_ (i) National Security Act, 1980.

to Questions.

(ii) Essential Services Maintenance (Assam) Act, 1980.

(iii) Essential Serrices Maintenance Act, 1981.

(iv) The Terrorist Affected Areas (Special Courts) Act, 1984.

(v) The Terrorist and Disruptive Activities (Prevention) Act, 1985.

(vi) The Punjab Disturbed Areas Act, 1983.

(vii) The Chandigarh Disturbed Areas Act, 1983.

(viii) The Armed Forces (Punjab and Chandigarh) Special Powers Act, 1983.

### Army deserters apprehended

2309. SHRI MAHENDRA PRASAD;

### SHRI MURLIDHAR CHAND-RAKANT BHANDARE;

Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that a number of terrorists apprehended in connection with various acts of terrorism in and around Punjab during the past four months had been found to be deserters from the Army; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCIES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI Ρ. CHIDAMBARAM): (a) and (b) According to the information furnished by the Govt, of Punjab, among the terrorists arrested in the State during the period 1. 6. 86 to 20. 10. 86. one person was found to be an army deserter. He has been arrested in two cases registered under IPC and Arms Act in the State.

The Govt, of Haryana have informed one Army deserter was arrested on 20th July. 1986, in a case registered under the